

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 4016/2015 (Cross of P.W)		K.B.GOVINDAREDDY <b>Vs</b> latha	
2	C.C. 6912/2015 (ARGUMENTS)		C.Shashidhar <b>Vs</b> Seshasai.K.R.@Shashi	
3	C.C. 666/2016 (cross of pw)		M.N.Lokesh <b>Vs</b> Ganesh	G.S.Prabhudev
4	C.C. 3308/2016 (ARGUMENTS)		Manjula.H <b>Vs</b> Shobha	L.Narasimhamurthy
5	C.C. 4232/2016 (Objections)		K.S.Gangadhar <b>Vs</b> Mallikarunaiah.T.V.	
6	C.C. 793/2017 (EVIDENCE)		Sharath Kumar.K.S. <b>Vs</b> Anil.T.M.	K.Naveen Nayak
7	C.C. 5910/2017 (summons to witness)		Byatarayaswamy <b>Vs</b> S.Manjunath	M.Balakrishna Bhat
8	C.C. 6311/2017 (EVIDENCE)		Punjab National Bank <b>Vs</b> Mohammed Athaulla	M.Balakrishnabhat
9	C.C. 6437/2017 (BODY WARRANT)		Kyathasandra Police Station <b>Vs</b> Chandrashekar alias Chandra	
10	C.C. 2479/2018 (cross of pw)		Channakeshava Reddy <b>Vs</b> Karthik Gowda.R.	Doddashanaiah R V
11	C.C. 4617/2018 (HEARING)		Ramesh M <b>Vs</b> M V Prasad	Bendre Kumar T
12	C.C. 5741/2018 (EVIDENCE)		Uma.N.G. <b>Vs</b> Padmavathamma.H.A.	Bendre Kumar T
13	C.C. 5983/2018 (DEFENCE EVIDENCE)		Srinivasamurthy.B <b>Vs</b> Satish	Prabhakara.D.
14	C.C. 649/2019 (EVIDENCE)		Mohammed Athaulla <b>Vs</b> Saleem Pasha	Sajjad Ahamed G.
15	C.C. 3566/2019 (cross of pw)		E Kumaraswamy <b>Vs</b> N Nataraj	D N Rajendra prasad

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	C.C. 4316/2019 (EVIDENCE)		Cosmic Rumble <b>Vs</b> P.Jayanna	B.L.Chandrashekhar
17	C.C. 3987/2020 (HEARING)		Kyathasandra Police Station <b>Vs</b> Udayakumar Alias Udaya	APP
<b><u>11.00 AM to 02.00PM</u></b>				
18	C.C. 1012/2012 (HEARING)		K.Jayasimha <b>Vs</b> G.Gangadhar	SRVG
19	C.C. 2554/2016 (HEARING)		Kamala Guler <b>Vs</b> Shobha.B.S.	B.L.Chandrashekar
20	C.C. 4229/2016 (FOR PLEA)		Gangadhar <b>Vs</b> T.N.Sreeranganath	
21	C.C. 4772/2016 (ARGUMENTS)		D.M.Gangadharaiah <b>Vs</b> Girish @ Girish Reddy	T.R.Ramesh Babu
22	C.C. 5356/2017 (ARGUMENTS)		Badarainath.T.J. <b>Vs</b> Gangadhara	G.Sathyanarayana Reddy
23	C.C. 6236/2017 (EVIDENCE)		M/s Bright Future Groups <b>Vs</b> Ravikumar	G.L.Narendra Babu
24	C.C. 92/2018 (BODY WARRANT)		Shivaji Souharda Pattina Sahakari Niyamitha <b>Vs</b> S.Kumara Vyasa	SridharaBabu .N
25	C.C. 4234/2018 (DEFENCE EVIDENCE)		Chethana.H.T. <b>Vs</b> Ramesh.M.	S.K.Mallikarjuna
26	C.C. 4618/2018 (EVIDENCE)		T. Anusuya <b>Vs</b> T.S. Hemalatha	M.S.Sreedharamurthy
27	C.C. 4778/2018 (ARGUMENTS)		Eranna Y <b>Vs</b> J. Santhosh Kumar	B.M. Maheswara
28	C.C. 5752/2018 (HEARING)		Vishwanath.H.V. <b>Vs</b> Bhaskar.C.S.	Mines and Geology
29	C.C. 103/2019 (EVIDENCE)		Madhusudhan.K.N. <b>Vs</b> Basavaraju.G.	Bojaiah.B.V.
30	C.C. 2653/2019 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> A.1 Hajmith alias Hajmathulla	APP

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	C.C. 4120/2019 (EVIDENCE)		Aseebulla D <b>Vs</b> Syed Nadim Ulla	A. Kaleemulla
32	P.C.R. 451/2020 (FIRST HEARING)		Pushpavathamma D S <b>Vs</b> Ramesh M D	D Gundanna
33	P.C.R. 540/2020 (ORDERS)		Ravi Shankar <b>Vs</b> Arun	H M Guru Nanjegowda
<b>Cases listed below are adjourned due to Covid 19</b>				
34	C.C. 3790/2017 (warrant to accused)	<b>16-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Arshiya Traders <b>Vs</b> D.N.Gundu Rao	T.K.Jayaram
35	C.C. 3867/2017 (summons to accused)	<b>16-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Krishnamurthy.D.R. <b>Vs</b> Ramanna	M.G.Teja Murthy
36	CrI.Misc. 297/2018 (Issue FLW(Fine Levy Warrant))	<b>16-02-2021</b>	H.S.Chidambarmurthy <b>Vs</b> T.H.Shivakumar	Govt pleader
37	C.C. 194/2014 (STEPS)	<b>16-02-2021</b>	Renukaradhya <b>Vs</b> U.Y.Siddaiah	
38	C.C. 4958/2014 (STEPS)	<b>16-02-2021</b>	Ramaiah <b>Vs</b> M.Gangappa	
39	C.C. 5111/2014 (STEPS)	<b>16-02-2021</b>	T.K.Ananthakumar <b>Vs</b> T.R.Manjunath	
40	C.C. 5559/2014 (warrant to accused)	<b>16-02-2021</b>	K.S.Pandith <b>Vs</b> N.Balaji	
41	C.C. 6469/2014 (STEPS)	<b>16-02-2021</b>	G.Thimmaiah <b>Vs</b> D.R.Shivakumar	
42	C.C. 6666/2014 (STEPS)	<b>16-02-2021</b>	Basavarajappa H.R. <b>Vs</b> B.Nagaraju	Eranna D
43	C.C. 4959/2014 (STEPS)	<b>16-02-2021</b>	Ramaiah <b>Vs</b> M.Gangappa	
44	C.C. 5337/2015 (STEPS)	<b>16-02-2021</b>	Gowda.C.R. <b>Vs</b> Vishwa Vijetha Chits (K) PVT. Ltd.	N.K.Naveen Kumar
45	C.C. 6918/2015 (STEPS)	<b>16-02-2021</b>	Hanumantharayappa <b>Vs</b> Nagaraju.H.N	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
46	C.C. 2063/2016 (STEPS)	<b>16-02-2021</b>	Ananthakumar.T.K. <b>Vs</b> Krishna.c.H.	
47	C.C. 3919/2016 (STEPS)	<b>16-02-2021</b>	Maruthi Cement Distributors <b>Vs</b> Gangarathna.K.R.	
48	C.C. 119/2017 (summons to accused)	<b>16-02-2021</b>	B.Umesh <b>Vs</b> G.S.Ramachandra Rao	S.R.Venugopal
49	C.C. 795/2017 (STEPS)	<b>16-02-2021</b>	Raghavendra.M.N. <b>Vs</b> Purushothama.G.	N.R.Rajashekar
50	C.C. 1015/2017 (warrant to accused)	<b>16-02-2021</b>	B.Siddaramaiah <b>Vs</b> R.B.Santhosh	B.Jayaramaiah
51	C.C. 1803/2017 (warrant to accused)	<b>16-02-2021</b>	G.Dinesh <b>Vs</b> Muniraju	G.S.Prabhudev
52	C.C. 3688/2017 (STEPS)	<b>16-02-2021</b>	T.C.Rudresh <b>Vs</b> Shivakumar.T.S.	
53	C.C. 3858/2017 (warrant to accused)	<b>16-02-2021</b>	H.S.Harish <b>Vs</b> R.B.Santhosh	T.R.Yogish
54	CrI.Misc. 721/2017 (STEPS)	<b>16-02-2021</b>	Assistant Commissioner of Commercial Taxes <b>Vs</b> T.M.Vinay	
55	C.C. 6062/2017 (warrant to accused)	<b>16-02-2021</b>	T.Shivakumar <b>Vs</b> D.M.Chitharanjan	
56	P.C.R. 690/2017 (Await Report)	<b>16-02-2021</b>	G.H.Kamamma <b>Vs</b> K.R.Ramesh	Harishkumar.M.S.
57	C.C. 6254/2017 (STEPS)	<b>16-02-2021</b>	Sarojamma <b>Vs</b> Basavaraju.S.	Sujathamma
58	C.C. 6355/2017 (warrant to accused)	<b>16-02-2021</b>	Harish Babu <b>Vs</b> Arun.G.	T.G.Devaraju
59	C.C. 109/2018 (STEPS)	<b>16-02-2021</b>	S.D.Vijayalakshmi <b>Vs</b> C.N.Ravikumar	B.N.Puttanarasareddy
60	CrI.Misc. 166/2018 (NOTICE TO RESPONDENT)	<b>16-02-2021</b>	The Commercial Tax Officer <b>Vs</b> Vidya G	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
61	C.C. 2308/2018 (STEPS)	<b>16-02-2021</b>	M. Darshan <b>Vs</b> Sakeena Begum	Chethan Kumar M B
62	C.C. 4240/2018 (warrant to accused)	<b>16-02-2021</b>	Suryaprakash <b>Vs</b> Pradeep.H.P.	Rajashekhar.N.R.
63	CrI.Misc. 221/2019 (STEPS)	<b>16-02-2021</b>	Assistance Commissioner of Commercial Taxes <b>Vs</b> Ashaprasannakumar	APP
64	C.C. 5002/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Karunanidhi	B.S.Jaya Shankara
65	C.C. 5003/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Malini.A	B.S.Jaya Shankar
66	C.C. 5004/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Mahamed Ariff	B.S.Jaya Shankar
67	C.C. 5005/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Nagaraju.C.	B.S.Jayashankar
68	C.C. 5006/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Padhmalaskshamma	B.S.Jayashankar
69	C.C. 5007/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Basavareddy.S.B.	B.S. Jayashankar
70	C.C. 5008/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Gopalakrishna.G.	B.S.Jayashankar
71	C.C. 5009/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> N.T.Radhakrishna	B.S.Jayashankara
72	C.C. 5010/2019 (summons to accused)	<b>16-02-2021</b>	Somashekhar <b>Vs</b> Annaswamygowda	B.S.Jayashankara
73	P.C.R. 748/2019 (NOTICE)	<b>16-02-2021</b>	Suma. A.R <b>Vs</b> Chandrakala	Roopavathy. M.H
74	P.C.R. 124/2020 (SWORN STATEMENT)	<b>16-02-2021</b>	Leelavathi <b>Vs</b> R Chandrappa	Ranganathreddy H V
75	P.C.R. 153/2020 (SWORN STATEMENT)	<b>16-02-2021</b>	M/S K S Agro Chemicals <b>Vs</b> Jyothirling Krishi Seva Kendra	Ramakrishnaiah S R

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 09-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
76	P.C.R. 187/2020 (SWORN STATEMENT)	<b>16-02-2021</b>	The Proprietor Bhavani Trading Company <b>Vs</b> Sri Mahendra Singh	K S Shivakumar
77	P.C.R. 258/2020 (SWORN STATEMENT)	<b>16-02-2021</b>	Raj kumar <b>Vs</b> Gopal Singh	B A Rangaraju
78	P.C.R. 307/2020 (SWORN STATEMENT)	<b>16-02-2021</b>	P MOhankumar <b>Vs</b> Y P Mallikarjuna swamy	Mahesh T P
79	P.C.R. 308/2020 (SWORN STATEMENT)	<b>16-02-2021</b>	P MOhankumar <b>Vs</b> Y P Mallikarjuna swamy	Mahesh T P
80	P.C.R. 469/2020 (SWORN STATEMENT)	<b>16-02-2021</b>	Amjad Khan <b>Vs</b> Jayanna D	Thippeswamy
81	Crl.Misc. 574/2020 (SUMMONS)	<b>16-02-2021</b>	Chikkarangaiah <b>Vs</b> The Deputy Thasildar	Srinivasamurthy K V
82	P.C.R. 546/2020 (FIRST HEARING)	<b>16-02-2021</b>	M N Kishan <b>Vs</b> Ismail Zabiulla	N H Honnappa

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	FDP 6/2011 (HEARING)		Ramakrishnappa <b>Vs</b> Jayaramaih	GKR  GSN -RNRG-- B-PSS
2	O.S. 428/2012 (HEARING) IA/1/2012		Shivakumara.I.S. <b>Vs</b> Jeevarathna	G.Nagaraj  T.R.Ramesh Babu
3	O.S. 527/2016 (Objections) IA/1/2016		Kempamma <b>Vs</b> Maranna	A.Krishnamurthy
4	O.S. 990/2017 (HEARING) IA/1/2017 IA/2/2017		Ramu <b>Vs</b> Linganna	K.C.Rajanna
5	O.S. 737/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		Pradeepkumar H <b>Vs</b> The Commissioner	Ramakrishnaiah S R
<b><u>11.00 AM to 02.00PM</u></b>				
6	O.S. 72/2010 (/0000) (HEARING)		Jeevarathna <b>Vs</b> Shivakumar	TRR
7	O.S. 131/2012 (HEARING)		C V Lakshminarayana <b>Vs</b> Dhanaraj Poon Vall	
8	O.S. 925/2013 (EVIDENCE) IA/1/2013		B.Hanumantharayappa <b>Vs</b> Mallappa	TRRP
9	FDP 21/2017 (HEARING)		Rangappa <b>Vs</b> Doddamasamma	J.B.Sannamarappa
10	O.S. 974/2018 (Objections) IA/1/2018		Meghana.R. <b>Vs</b> Raveeshaiah	Ravi Kumar D.G.
11	O.S. 759/2020 (FIRST HEARING) IA/1/2020		Uma K <b>Vs</b> Muktha Bai	T G Devaraju

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 AM to 02.00PM</b>				
1	C.C. 1696/2009 (FOR COMPLAINANCE)		Tumkur rural police station <b>Vs</b> Ravindra reddy	APP
2	C.C. 2084/2006 (FOR COMPLAINANCE)		Nil <b>Vs</b> Nil	
3	C.C. 601/2009 (For Compliance of Section 89 of C.P.C)		Rural police <b>Vs</b> Venkatesha	APP NAC
4	C.C. 254/2002 (HEARING)		Rural police Tumkur <b>Vs</b> Lakshmana	A.P.P.
5	C.C. 88/2006 (For Classification)		Tumkur rural police station <b>Vs</b> ABdul Gani	APP MCP
6	C.C. 34/2007 (HEARING)		Rural P.S. <b>Vs</b> Thammaiah	APP
7	C.C. 1501/2007 (N.B.W to C.W)		Tumkur rural police station <b>Vs</b> Hanumaiah	APP
8	C.C. 2710/2008 (summons to witness)		Tumkur rural police <b>Vs</b> Shivalingaiah	APP A.T.V
9	C.C. 1683/2009 (warrant to accused)		Rural police <b>Vs</b> Hanumantharaya	APP BGV
10	C.C. 2035/2009 (summons to accused)		Tumkur rural police <b>Vs</b> Thanujakumar	APP M.S.K
11	C.C. 2036/2009 (summons to accused)		Tumkur rural police <b>Vs</b> Thanujakumar	APP MSK
12	C.C. 2175/2009 (SUMMONS)		Rural police <b>Vs</b> Delip shetti	APP NMS
13	C.C. 2050/2017 (Objections)		Tumkur Rural PS <b>Vs</b> Deepak.G.S. alias Deepu	
<b>Cases listed below are adjourned due to Covid 19</b>				
14	C.C. 3983/2020 (HEARING)	<b>08-04-2021</b>	Tumkur Rural Police Station <b>Vs</b> Rangappa Alias Prathap Alias Raju Alias Prabhu	APP



**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 3984/2020 (APPEARANCE OF ACCUSED)	<b>08-04-2021</b>	Tumkur Rural Police Station <b>Vs</b> Rangappa Alias Prathap Alias Raja Alias Prabhu	APP
16	C.C. 3985/2020 (APPEARANCE OF ACCUSED)	<b>08-04-2021</b>	Tumkur Rural Police Station <b>Vs</b> Rangappa Alias Raja Alias Prathapa Alias Prabhu	APP
17	CrI.Misc. 668/2020 (FIRST HEARING)	<b>08-04-2021</b>	Chikkarangaiah <b>Vs</b> Deputy Tahasildar	Narasimhaiah K
18	CrI.Misc. 671/2020 (FIRST HEARING)	<b>08-04-2021</b>	S Tadigappa <b>Vs</b> The Deputy Tahsildar	Giriraju H S

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 483/2007 (ARGUMENTS)		SHIVALINGAIAH <b>Vs</b> Narasimhamurthy	B.S.K S.R.R
2	O.S. 748/2009 (ARGUMENTS)		Ramachandraiah <b>Vs</b> Seetharamaiah	BSY
3	FDP 3/2012 (For amendment)		Gangamma <b>Vs</b> Thippaiah	C.G.Sathyanarayan T.C.P
4	O.S. 561/2020 (FOR SETTELEMENT) IA/1/2020		Rekha R <b>Vs</b> B Rajanna	Ramesh
<b>Cases listed below are adjourned due to Covid 19</b>				
5	O.S. 182/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018 IA/2/2018	<b>01-03-2021</b>	Mohamad Zakriya <b>Vs</b> The Panchayath Development Officer	Manjunatha.S.M.
6	O.S. 675/1999 (SUMMONS)	<b>01-03-2021</b>	L. Kalluveeraiah <b>Vs</b> V. Shivarudraiah	
7	FDP 8/2007 (HEARING)	<b>01-03-2021</b>	Zahida Khanum <b>Vs</b> Rahamathulla Khan @ Mubarak	B.S.Y. K.N.R.
8	EX 57/2007 (NOTICE)	<b>01-03-2021</b>	Zahirunnissa <b>Vs</b> Chikkananjundaiah	T.N.S.
9	O.S. 484/2008 (NOTICE)	<b>01-03-2021</b>	Gowramma <b>Vs</b> Rangamma	G.Sajjad Ahmed B.R.Devaraju
10	O.S. 977/2008 (HEARING)	<b>01-03-2021</b>	Revamma <b>Vs</b> Revanna	J.R. EH
11	EX 23/2009 (HEARING)	<b>01-03-2021</b>	B Jinakumar jain <b>Vs</b> Nandi Finance	
12	O.S. 548/2009 (HEARING)	<b>01-03-2021</b>	Manjunath <b>Vs</b> Chikkanna	B.S.Yogeesh G.S.Ramashesa
13	O.S. 1013/2010 (Objections)	<b>01-03-2021</b>	Trivanamma <b>Vs</b> Jayalakshmamma	
14	O.S. 416/2011 (EVIDENCE) IA/1/2011	<b>01-03-2021</b>	JAYAMMA <b>Vs</b> LAKSHMAMMA	A.M

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 427/2011 (HEARING) IA/1/2011	<b>01-03-2021</b>	RUDRAMMA WO LATE CHANNA MAHALINGAIAH <b>Vs</b> VEERASHAIVA SAMAJA REPRSTED . BY ITS SECRETARY AND ANOTHER	RAMESH . S.
16	O.S. 472/2011 (For amendment)	<b>01-03-2021</b>	SBM MAIN BRANCH TUMKUR. BY ITS CHIEF MANAGER M. NARAYANAPPA <b>Vs</b> UGRAPPA SO DASAPPA D GROUP EMPLOYEE OFFFICE OF THE GOVT GRAINAGE TUMKUR AND ANOTHER	
17	O.S. 751/2011 (Comply the Order) IA/1/2011	<b>01-03-2021</b>	Narasamma <b>Vs</b> Gangalakshamma	K.S.Shivakumar K.S.Jagannatha
18	O.S. 549/2011 (HEARING)	<b>01-03-2021</b>	B S Ravikumar <b>Vs</b> Lakshamma	PCE
19	O.S. 1331/2011 (HEARING)	<b>01-03-2021</b>	Narasimhamurthy <b>Vs</b> Rangaswamaiah	T.N.Sreenivasaiah T.N.Gururaja
20	O.S. 861/2011 (AWAIT SUMMONS AND NOTICE)	<b>01-03-2021</b>	Gangamma <b>Vs</b> Venkatalakshamma	PSN
21	O.S. 6/2012 (EVIDENCE)	<b>01-03-2021</b>	Abdul Majeed <b>Vs</b> Puttaraju	
22	O.S. 205/2012 (NOTICE)	<b>01-03-2021</b>	Chinnayallaih <b>Vs</b> Thimmaiah	
23	O.S. 102/2012 (HEARING)	<b>01-03-2021</b>	Narasaiah <b>Vs</b> smt Kempamma	
24	O.S. 607/2012 (HEARING)	<b>01-03-2021</b>	Vysya Co-perative Bank <b>Vs</b> P.Preethish	
25	O.S. 656/2012 (HEARING)	<b>01-03-2021</b>	Siddagangaiah <b>Vs</b> Siddaganamma	H.V.R.
26	O.S. 791/2012 (EVIDENCE) IA/1/2012	<b>01-03-2021</b>	A.S. Santhosh murthy <b>Vs</b> Kern Liebers Springs And Sampings Pvt. Ltd.,	M.Sudarshankumar MS
27	O.S. 78/2013 (EVIDENCE) IA/1/2013	<b>01-03-2021</b>	N.Siddaramegowda <b>Vs</b> C.Hulluraiah	T.N. SRINIVASIAH

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 283/2013 (APPEARANCE OF PARTY) IA/1/2013	<b>01-03-2021</b>	Parvathamma <b>Vs</b> Akkamma	N.H. Srinivasamurthy
29	O.S. 585/2013 (EVIDENCE) IA/1/2013	<b>01-03-2021</b>	G. Basavarajaiah <b>Vs</b> Gangamma	B. Shivakumar
30	O.S. 657/2013 (HEARING) IA/1/2013	<b>01-03-2021</b>	S.L. Shantharaju <b>Vs</b> Venkateshappa	N. Rajashekara
31	O.S. 780/2013 (For amendment) IA/1/2013	<b>01-03-2021</b>	Hanumaiah <b>Vs</b> T.R.Rangappa @ Rangaswamy	T.S.Krishnashastry
32	O.S. 788/2013 (Defendent Evidence) IA/1/2013	<b>01-03-2021</b>	Siddaiah <b>Vs</b> Boralingaiah	G.C.Umesh
33	O.S. 983/2013 (EVIDENCE)	<b>01-03-2021</b>	Thanuja <b>Vs</b> Ramadasaiah	C.R. Balasubramanyam
34	O.S. 1007/2013 (For Classification) IA/1/2013	<b>01-03-2021</b>	Rangaiah <b>Vs</b> Ramaiah	Shivanna.D.
35	O.S. 1028/2013 (HEARING)	<b>01-03-2021</b>	R.Janardhana <b>Vs</b> Mudalagiriaiah	G.Narasimhamurthy
36	O.S. 1209/2013 (APPEARANCE OF PARTY)	<b>01-03-2021</b>	Narasimhamurthy <b>Vs</b> Gangaiah	T.R Ramesh babu
37	O.S. 144/2014 (STEPS)	<b>01-03-2021</b>	Savithramma <b>Vs</b> Lakshminarayana Murthy	S.N.Raghu
38	O.S. 876/2014 (HEARING) IA/1/2014	<b>01-03-2021</b>	H.G.Dileep Kumar <b>Vs</b> H.B. Basavaraju	S.C.Vijayakumar
39	O.S. 947/2014 (Objections) IA/1/2014 IA/2/2014	<b>01-03-2021</b>	S.Rajeshwari <b>Vs</b> The Commissioner	H.G.Prakash
40	O.S. 251/2015 (For amendment) IA/1/2015	<b>01-03-2021</b>	Ahamed Shariff <b>Vs</b> Zafar Ali	H.C.Kumaraswamy
41	O.S. 500/2015 (EVIDENCE) IA/1/2015	<b>01-03-2021</b>	M.Umeshraj <b>Vs</b> Chikkanna	B.A.Rangaraju
42	O.S. 597/2015 (Objections)	<b>01-03-2021</b>	Jancy Rani <b>Vs</b> Kariyamma	T.N. Gururaju

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	O.S. 619/2015 (EVIDENCE) IA/1/2015	<b>01-03-2021</b>	Jayalakshamma <b>Vs</b> Lakshamma	B.Eraiah
44	O.S. 872/2015 (STEPS) IA/1/2015	<b>01-03-2021</b>	Shivamma <b>Vs</b> Siddappa	C.P.Sundaresh
45	O.S. 60/2017 (HEARING) IA/2/2017 IA/3/2017 IA/1/2017	<b>01-03-2021</b>	G.N.Prasanna Kumar <b>Vs</b> The Commissioner	B.S.Yogeesh
46	O.S. 184/2017 (Objections) IA/1/2017 IA/2/2017	<b>01-03-2021</b>	M.R.Muralidhar <b>Vs</b> D.Alexsander	K.C.Rajanna
47	O.S. 316/2018 (APPEARANCE OF PARTY) IA/3/2018 IA/1/2018 IA/2/2018	<b>01-03-2021</b>	Ningaiah <b>Vs</b> Siddaiah	Venkatesh K C
48	O.S. 583/2018 (STEPS)	<b>01-03-2021</b>	Manjunath.K.N. <b>Vs</b> Manjula	Basavaraju.R.
49	O.S. 752/2018 (For Classification) IA/1/2018	<b>01-03-2021</b>	Puttaswamy <b>Vs</b> Thimmakka	K.S Jagannatha
50	O.S. 801/2018 (For Classification)	<b>01-03-2021</b>	Gangamma <b>Vs</b> Gaviyamma	Naveenkumar.M.B.
51	O.S. 207/2019 (EVIDENCE) IA/1/2019	<b>01-03-2021</b>	Lakshmiddevamma <b>Vs</b> Vyvasaya Seva Sahakara Sandha Niyamitha	Hanumantharayappa
52	O.S. 281/2019 (HEARING) IA/1/2019 IA/2/2019	<b>01-03-2021</b>	Sreedhar <b>Vs</b> Commissioner	Bhasmangi Rudraiah H.S.
53	O.S. 198/2020 (STEPS) IA/1/2020	<b>01-03-2021</b>	Thimmaiah <b>Vs</b> Venkatahanumaiah	S Puttrajanna
54	O.S. 502/2020 (STEPS)	<b>01-03-2021</b>	R Pushpa <b>Vs</b> The Chief Secretary of Karnataka	Srinivasa Murthy N H
55	O.S. 639/2020 (SUMMONS) IA/1/2020	<b>01-03-2021</b>	Radhamani <b>Vs</b> Siddaraju	P L Shivaraj Kumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 1579/2018 (ORDERS)		S.P.Chethan Kumar <b>Vs</b> Girijamma	D.Gundanna
2	CrI.Misc. 258/2020 (FIRST HEARING)		Mahadev. K.L <b>Vs</b> The Commissioner	K. Basavaraju
3	C.C. 1518/2020 (FIRST HEARING)		T.P.Yogish <b>Vs</b> Manjula	Arun.K.S.
4	C.C. 1611/2020 (APPEARANCE OF ACCUSED)		Mahesh B K <b>Vs</b> Rajashekhar H S	Gireesh H C
5	C.C. 1614/2020 (FIRST HEARING)		Mahesh B K <b>Vs</b> Rajashekar H S	Gireesh H C
6	CrI.Misc. 502/2020 (SUMMONS)		Manjula <b>Vs</b> Deputy Tahasildar	Ramesh
7	CrI.Misc. 504/2020 (SUMMONS)		Shivamma <b>Vs</b> Deputy Tahasildar	Basavaraju R
8	CrI.Misc. 531/2020 (SUMMONS)		Jaleel <b>Vs</b> The Deputy Thasildar	K S Jagannatha
9	CrI.Misc. 552/2020 (NOTICE)		Suo-Moto-by-Court <b>Vs</b> Arasaiah	APP
10	C.C. 4114/2020 (APPEARANCE OF ACCUSED)		Narasinga Rao <b>Vs</b> Vinay Rao	Harinath T S
11	C.C. 4115/2020 (APPEARANCE OF ACCUSED)		Latha B R <b>Vs</b> Siddesh M	C G Lakshmisha
12	C.C. 4116/2020 (APPEARANCE OF ACCUSED)		Ravi T S <b>Vs</b> Harish S	zafrulla Khan
13	C.C. 4117/2020 (APPEARANCE OF ACCUSED)		M N Somashekar Gupatha <b>Vs</b> S Shadakshari	H S Raghavendra
14	C.C. 4118/2020 (APPEARANCE OF ACCUSED)		S B Hireholi <b>Vs</b> Nagaraj	S Natesh

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Teashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 4494/2020 (APPEARANCE OF ACCUSED)		R Shivaraj <b>Vs</b> Saleem	Bhavya K Shanbogh
<b>11.00 AM to 02.00PM</b>				
16	CrI.Misc. 228/2015 (Issue FLW(Fine Levy Warrant))		Assistant Commisssioner of Commerical Taxes <b>Vs</b> Nazima	
17	C.C. 680/2009 (CUSTODY MATTERS)		Excise Police <b>Vs</b> Hanumantha	APP CSK
18	C.C. 589/2012 (EVIDENCE)		Kora Police <b>Vs</b> B.C.Siddagangaiah	
19	C.C. 2560/2012 (EVIDENCE)		Kora police <b>Vs</b> Ramanna	A.P.P.
20	C.C. 2718/2012 (ARGUMENTS)		Dharanendra Kumar <b>Vs</b> Ravikumar	BCSK
21	C.C. 1636/2013 (warrant to accused)		Excise Police <b>Vs</b> Naukunaiah	A.P.P.
22	C.C. 2019/2013 (warrant to accused)		MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> K. Rajanna	N.V. Naveen Kumar
23	C.C. 2060/2013 (SUMMONS)		MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Mahesh. T.R.	J.B. Sannamarappa
24	C.C. 2480/2013 (EVIDENCE)		MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Mahaboob Khan	J.B. Sannamarappa
25	C.C. 4767/2014 (warrant to accused)		Rajendra <b>Vs</b> Nazeer Ahamad	
26	C.C. 4308/2015 (NOTICE)		Abdul Majeed <b>Vs</b> Khizar Ahamed	Anjananayaka
27	C.C. 5446/2015 (warrant to accused)		Nagarathnamma <b>Vs</b> Mahamad Hayath Firoz	G.S.Ramesh

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	C.C. 3891/2016 (EVIDENCE)		R.Prasad Babu <b>Vs</b> Ananda Kumar	
29	P.C.R. 418/2017 (EVIDENCE)		R.Shashidhar <b>Vs</b> B.M.Umesh	G.K.Sreenivasa
30	P.C.R. 381/2019 (EVIDENCE)		The Manager <b>Vs</b> S.F. Soji Industries	Mahendra
31	P.C.R. 465/2019 (EVIDENCE)		N.K. Venkatesh <b>Vs</b> S. Ananda	K. Basavaraju
32	CrI.Misc. 202/2020 (SUMMONS)		S Jagadeesh <b>Vs</b> The Commissioner	H Venugopala
33	CrI.Misc. 211/2020 (SUMMONS)		Ramakrishnaiah <b>Vs</b> The Commissioner	Devarappa K L
34	P.C.R. 244/2020 (EVIDENCE)		M/S Margadarsi Chits Pvt Ltd <b>Vs</b> T B Laxmiprasad	K Naveen Nayak

**Cases listed below are adjourned due to Covid 19**

35	C.C. 6724/2015 (FOR PLEA)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic police <b>Vs</b> Harish. K.R,	
36	C.C. 2953/2017 (warrant to accused)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Town PS <b>Vs</b> Vasim alias Vasim Pasha	
37	C.C. 1534/2020 (summons to accused)	<b>15-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Narasimharaju D.C. <b>Vs</b> Somashekar K	Mallikarjunaiah H.V.
38	C.C. 1535/2020 (summons to accused)	<b>15-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M/s Medichem Industries <b>Vs</b> The Director	Jayaprakash Narayan
39	C.C. 1992/2020 (summons to accused)	<b>15-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora Police station <b>Vs</b> Shekharaiah	APP
40	CrI.Misc. 192/2008 (Issue FLW(Fine Levy Warrant))	<b>16-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Commercial Tax Officer <b>Vs</b> Husen KHan	A P P



**Prl. Civil Judge Jr.Divn and JMFC  
Smt.Tejashwini Sogalad  
II ADDL. CIVIL JUDGE AND JMFC  
Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 724/2007 (JUDGMENTS)		Venkateshaiah <b>Vs</b> Muniyappa	BSDK
2	O.S. 1584/2011 (ORDERS)		Krishnappa <b>Vs</b> Honnegowda	M B Naveen T S K
3	P and SC 3/2019 (NOTICE)		T.G.Mahesh <b>Vs</b> T.S.Manjula Devi	B .V.Naveen
4	O.S. 654/2020 (FOR COMPROMISED)		Kamamma <b>Vs</b> Kempanarasamma	Ramesh
<b><u>11.00 AM to 02.00PM</u></b>				
5	O.S. 1061/2008 (EVIDENCE)		K.G.Ramesh <b>Vs</b> M.N.Gangadhara setty	G S Narayan
6	O.S. 729/2010 (FURTHER ARGUMENTS)		Lakshamma <b>Vs</b> Mayamma	Krishnamurthy M
7	O.S. 761/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		C S Ravindra <b>Vs</b> Commissioner	N Basavaraj
<b>Cases listed below are adjourned due to Covid 19</b>				
8	O.S. 887/2011 (Objections)	<b>12-03-2021 (11.00 AM to 02.00PM)</b>	Seebi Rangaiah <b>Vs</b> Siddamma	G.B.Ravishankar L.Narasimhamurthy
9	O.S. 844/2012 (FURTHER ARGUMENTS) IA/1/2012	<b>12-03-2021 (11.00 AM to 02.00PM)</b>	Smt. D.Jayalakshamma <b>Vs</b> Sri Siddaramaiah	Sridhara Babu.N.
10	O.S. 188/2015 (EVIDENCE) IA/1/2015 IA/2/2015	<b>12-03-2021 (11.00 AM to 02.00PM)</b>	Kamamma <b>Vs</b> The Assistant Chief Manager	V.R.Venkateshappa
11	O.S. 476/2015 (EVIDENCE) IA/1/2015	<b>12-03-2021 (11.00 AM to 02.00PM)</b>	Siddagangamma <b>Vs</b> Nagarathna	R.Jagannatha
12	O.S. 114/2017 (SUMMONS)	<b>12-03-2021 (11.00 AM to 02.00PM)</b>	State Bank of Mysore <b>Vs</b> Abdul Haleem	G.Sathyannarayana Reddy
13	O.S. 997/2017 (FURTHER ARGUMENTS) IA/1/2017	<b>12-03-2021 (11.00 AM to 02.00PM)</b>	K.Somashekhar <b>Vs</b> Rangaiah	G.B.Ravishankar

**Prl. Civil Judge Jr.Divn and JMFC  
Smt.Tejashwini Sogalad  
II ADDL. CIVIL JUDGE AND JMFC  
Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1036/2017 (FURTHER ARGUMENTS)	<b>12-03-2021 (11.00 AM to 02.00PM)</b>	Gangamma <b>Vs</b> Gangadharaiah	
15	O.S. 32/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Rudraiah <b>Vs</b> Ganganna alias Gangaraju	Ramesha S
16	O.S. 238/2018 (For Classification) IA/1/2018	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Maregowda <b>Vs</b> Narasaiah	B.T. Rangaswamy
17	O.S. 250/2018 (EVIDENCE)	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Canara Bank <b>Vs</b> Shivakumar.B.K.	Venugopal.S.R.
18	FDP 25/2018 (NOTICE)	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Shahida Mohammed <b>Vs</b> Nazneen Khanum	Bendre Kumar T
19	O.S. 608/2018 (EVIDENCE)	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Fayaz Ahamed Khan <b>Vs</b> The Commissioner	Sudeendrakumar.M.
20	O.S. 712/2018 (STEPS)	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Gopalaiah <b>Vs</b> Narasimhegowda	Jayarangaiah.P.R.
21	O.S. 282/2019 (NOTICE) IA/1/2019	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Vinod Paramar <b>Vs</b> Latha alias Nagarathamma	Harish Babu
22	EX 72/2019 (NOTICE)	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	M/S Margadarsi Chits (K) Pvt. Ltd., <b>Vs</b> K. Yogeesh	K. Naveen Nayak
23	O.S. 333/2019 (EVIDENCE) IA/1/2019	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Honnaiah <b>Vs</b> Panchayath Development Officer	Ramakrishnaiah S R
24	O.S. 485/2019 (Written statement and objection) IA/1/2019 IA/2/2019	<b>15-03-2021 (11.00 AM to 02.00PM)</b>	Uma Shivanand <b>Vs</b> Manjula	K.S. Jagannath
25	O.S. 556/2019 (EVIDENCE) IA/1/2019	<b>16-03-2021 (11.00 AM to 02.00PM)</b>	Balakrishna C.S <b>Vs</b> Jyothi T.S	T.R. Ramesh Babu
26	O.S. 572/2019 (EVIDENCE) IA/1/2019	<b>16-03-2021 (11.00 AM to 02.00PM)</b>	Nethravathi <b>Vs</b> S.Krishnamurthy	Rajkumar
27	EX 113/2019 (NOTICE)	<b>16-03-2021 (11.00 AM to 02.00PM)</b>	Shriram Chits (K) Pvt., Ltd., <b>Vs</b> Suryaprakash. B.	B.G.Gowrishankar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 745/2019 (SUMMONS)	<b>16-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M.S. Madhusudhan <b>Vs</b> Venkatesh. K.S	S.N. Raghu
29	O.S. 905/2019 (Written statement and objection)	<b>16-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Padmavathamma alias Padma <b>Vs</b> Mahalakshamma	R.V. Doddashanaiah
30	O.S. 199/2020 (SUMMONS)	<b>16-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Canara Bank <b>Vs</b> Shridhar	Mohamed Afroze Ahamed
31	O.S. 270/2020 (AWAIT SUMMONS AND NOTICE)	<b>16-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Venkatesh. R <b>Vs</b> Raghupathi. D.R	K.S Ugregowda

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 2760/2012 (summons to accused)		Thilak Park Police Station <b>Vs</b> Ejaz	A.P.P.
2	C.C. 4529/2013 (warrant to accused)		Tilak Park Police Station <b>Vs</b> Mamatha	
3	C.C. 3040/2014 (HEARING)		Tilakpark Police Station <b>Vs</b> Vasimkhan	
4	C.C. 5082/2015 (FOR CHARGE)		Thilak park police station. <b>Vs</b> Syed Farveez pasha	
5	C.C. 5102/2015 (EVIDENCE)		Geetha <b>Vs</b> S.Ananthakumara	
6	Crl.Misc. 783/2017 (NOTICE TO RESPONDENT)		su-moto by court <b>Vs</b> Gangamma	
7	Crl.Misc. 186/2020 (For Classification)		Mohammed ZaheerAhamed <b>Vs</b> The Commissioner	Lakshminarayana
8	Crl.Misc. 435/2020 (FIRST HEARING)		Nisirahamed <b>Vs</b> Registrar of Births and Deaths	Keerthiraju
9	C.C. 3843/2020 (APPEARANCE OF ACCUSSED)		Bangalore Rural Railway Police <b>Vs</b> Shivaswamy	APP
10	Crl.Misc. 453/2020 (NOTICE)		M B Bhanuprakash <b>Vs</b> The Tahsildar	Girish V

---

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 862/2019 (For Compliance of Section 89 of C.P.C) IA/1/2019		Harsha. K <b>Vs</b> Manjunath	S. Shankar
2	O.S. 691/2013 (cross of pw) IA/1/2013		Shivamma <b>Vs</b> Shivarudrappa	T.N. Narayanaswamy
3	O.S. 442/2014 (Cross of P.W)		Chikkathayamma <b>Vs</b> Honnamma	C.P.Krishnappa
4	O.S. 505/2014 (EVIDENCE) IA/1/2014		Karibasappa <b>Vs</b> Govindaraju	T.K.Dayanandakumar
5	O.S. 196/2020 (SUMMONS) IA/1/2020 IA/2/2020		Vijayalakshmi <b>Vs</b> Jayamma	E Hanumantharayappa
6	O.S. 416/2020 (NOTICE) IA/1/2020		Narasegowda <b>Vs</b> Thopaiah	K.C Rajanna
7	O.S. 483/2020 (SUMMONS) IA/1/2020		Rizvan Pasha <b>Vs</b> Mahadevamma	G Sajjad Ahamed
8	O.S. 563/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Gurupreeth S <b>Vs</b> The Commissioner	H B Gurukiran
9	O.S. 705/2020 (FIRST HEARING) IA/1/2020		Rathnamma <b>Vs</b> Rathnamma	D A Rajesha Gupta
10	O.S. 712/2020 (SUMMONS) IA/1/2020		Ravichandra S <b>Vs</b> Nirnjan M S	Poornima S
<b><u>11.00 AM to 02.00PM</u></b>				
11	EX 18/2010 (EVIDENCE)		Chotima <b>Vs</b> Mohammed Khasim	S.V.Ravindranath
12	O.S. 526/2010 (HEARING)		H.R. Vijiha <b>Vs</b> Rudresh	SRV
13	O.S. 717/2010 (HEARING)		B.C.Siddagangamma <b>Vs</b> Yellamma	
14	O.S. 901/2011 (summons to defendent)		H.G. HANUMANTHARAYAPPA <b>Vs</b> R. JAGANNATHARAO	T.N. GURURAJ

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 1241/2011 (For amendment)		Rajanna <b>Vs</b> Mudlaiah	Sathish.K.L.
16	O.S. 940/2012 (Cross of P.W) IA/1/2012		Nagaraju <b>Vs</b> Ragaswamaiah	G.B.Ravishankar
17	O.S. 942/2012 (Cross of P.W) IA/1/2012		Gopalachar <b>Vs</b> Rangaswamaiah	G.B.Ravishankar.
18	O.S. 1374/2012 (EVIDENCE) IA/1/2012		Jayamma <b>Vs</b> Doddathimmaiah	B.G.Ningaraja
19	O.S. 20/2013 (cross of pw) IA/1/2013		Boregowda <b>Vs</b> Lakshminarasaiah	T.Govindaraja
20	EX 29/2013 (HEARING)		Kempanna <b>Vs</b> Susheelamma	V.R. Venkateshappa
21	O.S. 1132/2013 (NOTICE)		Gangamma <b>Vs</b> Ramachandra	B.C.Shivakumar
22	O.S. 1126/2013 (Defendent Evidence)		I.S Vishwanath <b>Vs</b> Commissioner	N. Basavaraj
23	O.S. 870/2015 (EVIDENCE)		T.S.Lalitha <b>Vs</b> Gowramma	H.C.Kumaraswamy
24	EX 53/2015 (STEPS)		Kanaka <b>Vs</b> Nagarathna	T.R.Rajendra Prasad
25	O.S. 1186/2015 (EVIDENCE) IA/1/2015		Lalitha Prasad <b>Vs</b> K.Hanumanthaiah	Sadashivaiah.B
26	O.S. 292/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Srinivas. P.N. <b>Vs</b> Narasimhamurthy	MOhamed Ahamed
27	O.S. 852/2016 (EVIDENCE) IA/1/2016		Gangahanumakka <b>Vs</b> Krishnappa	Vijaya. D
28	O.S. 830/2017 (STEPS) IA/1/2017		Mahendra Kumar <b>Vs</b> Maruthi	G.Venkatesha
29	O.S. 460/2018 (Objections)		Kaliaha <b>Vs</b> Gangaiaha.A.R.	Krishnashasthri.T.S.

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 762/2020 (FIRST HEARING) IA/1/2020		Prabhulingaswamy S B <b>Vs</b> Renuka Prasad T	R Nagesh Rao Gaikwad
<b>Cases listed below are adjourned due to Covid 19</b>				
31	FDP 7/2013 (NOTICE TO RESPONDENT)	<b>08-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Eshwaraiah <b>Vs</b> Rangamma	B.S. Yogesh
32	FDP 16/2013 (For amendment) IA/1/2013	<b>08-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Nagamma <b>Vs</b> Shivamma	T.R.Yogish
33	O.S. 494/2009 (AWAIT SUMMONS AND NOTICE)	<b>08-01-2021</b>	D.H.Narayanamurthy <b>Vs</b> ashodamma	SMS
34	O.S. 600/2009 (Defendent Evidence)	<b>08-01-2021</b>	K.C. Shivakumar <b>Vs</b> Basappa	GN
35	O.S. 722/2010 (For Classification)	<b>08-01-2021</b>	Syed Fazalulla <b>Vs</b> Asmath ulla	BSY SM
36	O.S. 1176/2010 (EVIDENCE)	<b>08-01-2021</b>	H.V.Shivaram <b>Vs</b> T.C.Shashidhar	DARG
37	O.S. 1101/2011 (EVIDENCE)	<b>08-01-2021</b>	Jabeen Taj <b>Vs</b> Shamanna	D.H.Thimmanna
38	O.S. 203/2012 (EVIDENCE)	<b>08-01-2021</b>	Srinivasa Rao <b>Vs</b> G.H.Hanumantha Rao	HVP
39	O.S. 782/2012 (For amendment)	<b>08-01-2021</b>	Puttamma <b>Vs</b> Doddanarasamma	N.N.
40	O.S. 1020/2012 (Cross of P.W) IA/1/2012	<b>08-01-2021</b>	Smt. Anjanamma wo chikkanna DO Chikkahanumanthiah <b>Vs</b> Siddaraju so late Gangaiah	TH Lokesh
41	O.S. 1064/2012 (NOTICE) IA/1/2012	<b>08-01-2021</b>	Puttamma <b>Vs</b> H.R.Lakshmaiah	V.R.Venkatesha
42	O.S. 1405/2012 (EVIDENCE)	<b>08-01-2021</b>	Thimmakka <b>Vs</b> Hanumantharayappa	B.Shivalingegowda
43	O.S. 647/2013 (EVIDENCE) IA/1/2013	<b>08-01-2021</b>	Dhanlakshmi Bank Ltd., <b>Vs</b> Nataraj. B.	T.R. Rajendra Prasad
44	O.S. 985/2013 (HEARING) IA/1/2013	<b>08-01-2021</b>	Lakshmiputhriah <b>Vs</b> A.N.Siddalingaiah	K.S.Jagannath

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 09-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	O.S. 1173/2013 (For Classification)	<b>08-01-2021</b>	Basavaraju <b>Vs</b> Meenakumari	
46	O.S. 421/2014 (EVIDENCE) IA/1/2014	<b>08-01-2021</b>	Manjunatha C.S. <b>Vs</b> Bhagyarathna	H.V.Ranganatha Reddy
47	O.S. 515/2014 (For Classification) IA/1/2014 IA/2/2014	<b>08-01-2021</b>	Shankarappa <b>Vs</b> Jayamma	G.Nagaraju
48	O.S. 124/2015 (Defendent Evidence) IA/1/2015	<b>08-01-2021</b>	Giriyappa <b>Vs</b> Sri. Narasimaiah @ Gundappa	Murthy D.L.



**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	CrI.Misc. 816/2015 (Issue FLW(Fine Levy Warrant))		Suo-motto By court <b>Vs</b> Chikkegowda	
2	C.C. 3394/2012 (NOTICE)		Hebbur Police Station <b>Vs</b> Krishnamurthy	
3	C.C. 1545/2014 (SUMMONS)		Hebbur police <b>Vs</b> Rangaswamy	
4	C.C. 1702/2014 (summons to witness)		Hebbur Police Station <b>Vs</b> Siddalinga	
5	C.C. 2659/2014 (summons to witness)		Hebbur Police Station <b>Vs</b> Yogeesh	
6	C.C. 3278/2014 (summons to witness)		Hebbur Police station <b>Vs</b> keshavamurthy	
7	C.C. 4856/2014 (warrant to accused)		Hebbur P.S. <b>Vs</b> Rajanna	APP
8	C.C. 3729/2014 (SUMMONS)		Hebbur Police <b>Vs</b> Yadiyarappa	
9	C.C. 3083/2015 (summons to witness)		Hebbur Police Station <b>Vs</b> Manjunatha	
10	C.C. 952/2015 (warrant to accused)		Hebbur police <b>Vs</b> Sharath	
11	C.C. 1953/2015 (warrant to accused)		Hebbur police <b>Vs</b> Ningaraju	
12	C.C. 4650/2019 (BODY WARRANT)		Hebbur Police Station <b>Vs</b> Somashekar alias Soma	APP
13	CrI.Misc. 20/2020 (EVIDENCE)		Chandraiah <b>Vs</b> The Deputy Tahasildar	Palakshaiah. C
14	CrI.Misc. 172/2020 (SUMMONS)		K C Rangaiah <b>Vs</b> The Deputy Thasildar	Sadashivaiah B

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	Crl.Misc. 245/2020 (SUMMONS)		Wasijeelani S A M <b>Vs</b> The Tahasildar	Palakshaiah C
16	Crl.Misc. 263/2020 (SUMMONS)		Noorainjeelani S A M <b>Vs</b> The Commissioner	Palakshaiah. C
17	Crl.Misc. 264/2020 (SUMMONS)		Saqlain Waseel Jeelani S A M <b>Vs</b> The Commissioner	Palakshaiah. C
18	C.C. 2131/2020 (summons to accused)		Hebbur Police station <b>Vs</b> Lokesh H R	APP
19	C.C. 2134/2020 (FIRST HEARING)		Hebbur Police station <b>Vs</b> Nanjundappa	APP
20	C.C. 3886/2020 (CUSTODY MATTERS)		Jayanagara Police Station <b>Vs</b> Gnanesh S	APP
21	Crl.Misc. 581/2020 (FIRST HEARING)		Sharadamma <b>Vs</b> The Deputy Tahsildar	L Narayana
22	Crl.Misc. 583/2020 (FIRST HEARING)		Ravikumar M C <b>Vs</b> The Deputy Tahsildar	Basavaraju K N
23	Crl.Misc. 667/2020 (FIRST HEARING)		Hanumanthaiah <b>Vs</b> The Deputy Thasildar	Basavaraju K N
24	Crl.Misc. 669/2020 (FIRST HEARING)		Revanna G <b>Vs</b> The Deputy Tahsildar	K N Basavaraju
25	Crl.Misc. 670/2020 (FIRST HEARING)		Revanna G <b>Vs</b> The Deputy Tahsildar	K N Basavaraju
<b>Cases listed below are adjourned due to Covid 19</b>				
26	C.C. 2685/2012 (SUMMONS)	<b>07-01-2021</b>	Hebbur Police Station <b>Vs</b> Krihsnamurthy. R.	A.P.P. D.H.T.
27	C.C. 3046/2012 (summons to witness)	<b>07-01-2021</b>	Hebbur Police Station <b>Vs</b> Mruthyunjaya	A.P.P.
28	C.C. 2082/2014 (FOR CHARGE)	<b>07-01-2021</b>	Hebbur Police station <b>Vs</b> Anjinappa	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	C.C. 2540/2014 (summons to witness)	<b>07-01-2021</b>	Hebbur Police Station <b>Vs</b> Boregowda	
30	C.C. 2738/2015 (FOR CHARGE)	<b>07-01-2021</b>	Hebbur P.S. <b>Vs</b> B.G. Manjunatha	
31	C.C. 4878/2015 (SUMMONS)	<b>07-01-2021</b>	Hebbur Police <b>Vs</b> Puttaraju.C	
32	C.C. 400/2016 (summons to witness)	<b>07-01-2021</b>	Hebbur police <b>Vs</b> Thirumalegowda	
33	C.C. 2532/2016 (summons to witness)	<b>07-01-2021</b>	Hebbur Police <b>Vs</b> Nagaraju V	
34	C.C. 384/2018 (FOR SETTELEMENT)	<b>07-01-2021</b>	Harish.S.M. <b>Vs</b> Ramanna Shetty	P.v.Manjunatha
35	C.C. 688/2018 (warrant to accused)	<b>07-01-2021</b>	Hebbur PS <b>Vs</b> Jagadeesha alias Dinesha	
36	C.C. 716/2018 (summons to accused)	<b>07-01-2021</b>	Hebbur Police Station <b>Vs</b> Neel Kumar	
37	C.C. 4577/2018 (summons to witness)	<b>07-01-2021</b>	Jayanagara Police Station <b>Vs</b> Syed Riyaz	Jayangara PS
38	C.C. 4540/2019 (summons to accused)	<b>07-01-2021</b>	M/S S.R. Fuel Station. <b>Vs</b> T. Bharath	Manjunatha S.M.
39	C.C. 6219/2019 (summons to accused)	<b>07-01-2021</b>	Rajanna <b>Vs</b> Shivaswamy	C.P.Krishnappa
40	CrI.Misc. 244/2020 (SUMMONS)	<b>07-01-2021</b>	Hasnainwaseeljilani <b>Vs</b> The Tahasildar	Palakshaiah C
41	C.C. 2079/2020 (summons to accused)	<b>07-01-2021</b>	Hebbur Police station <b>Vs</b> Revanasiddappa Alias Santhosha	APP

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 968/2008 (For amendment)		Basavaraju <b>Vs</b> Mudlaiah	BSY
2	O.S. 997/2010 (cross of pw)		N. Chikkanna <b>Vs</b> The Chief Secretary	KSY GP
3	O.S. 184/2011 (EVIDENCE)		Ganesh <b>Vs</b> Chandrashekar	
4	O.S. 669/2013 (HEARING) IA/1/2013 IA/2/2013		Krishnamurthy <b>Vs</b> P.D.O. Secretary	R. Raghu
5	O.S. 741/2013 (EVIDENCE) IA/1/2013		Sharadamma <b>Vs</b> Lakshamma	Sadashivaiah. B.
6	O.S. 1193/2013 (EVIDENCE)		Radhakrishna <b>Vs</b> Gangaswamaiah	Basavaraja.N.R
7	O.S. 562/2014 (HEARING) IA/1/2014		Bhargavi <b>Vs</b> K P Dhananjaya	C R Balasubramanya
8	O.S. 576/2014 (HEARING) IA/1/2014		Chikkanna <b>Vs</b> Chikkarangaiah	S.R.Ramakrishnaiah
9	O.S. 27/2015 (EVIDENCE) IA/2/2015 IA/1/2015 IA/3/2015		Rangashamaiah <b>Vs</b> The Commissioner, City corporation	M.Gurunanjegowda
10	O.S. 84/2015 (HEARING) IA/1/2015		L.S.Raghavendra <b>Vs</b> Sardar Basha	Harish Babu
11	O.S. 453/2015 (EVIDENCE) IA/1/2015 IA/2/2015		M.C.Vishwanath <b>Vs</b> Gangamma	K.C.Rajanna
12	O.S. 503/2015 (Objections) IA/1/2015 IA/2/2015		S.Nagaraju <b>Vs</b> The Chief Secretary	S.Shankar
13	O.S. 760/2015 (EVIDENCE)		Ravi.K.P. <b>Vs</b> G.Nagesh	N.Natesh
14	O.S. 1080/2015 (EVIDENCE) IA/1/2015		T.D.Veeresh <b>Vs</b> A.D.Jwalamma	Nagaraju

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 490/2016 (EVIDENCE) IA/1/2016		Sujatha <b>Vs</b> Lokesh	Mukunda S
16	O.S. 22/2018 (FOR SETTELEMENT) IA/1/2017 IA/2/2017		Venkatachala <b>Vs</b> L. Mahendra Kumar	R.P.PRAKASH
17	O.S. 420/2018 (Objections) IA/1/2018 IA/2/2018		Puttamma <b>Vs</b> The Commissioner	Manjunath.G.
18	O.S. 17/2019 (STEPS) IA/1/2019		Shivakumar C <b>Vs</b> V. Channaveraiah	Harish Babu
19	O.S. 243/2020 (summons to defendent) IA/1/2020		Sree Siddeshwara Swamy Mathu <b>Vs</b> T N Aandakumar	H P Nataraju
20	O.S. 395/2020 (EVIDENCE)		Gowramma <b>Vs</b> Rajamma	Harish Babu
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 923/2014 (HEARING) IA/1/2014 IA/2/2014	<b>14-01-2021</b>	Ashwathamma <b>Vs</b> The Commissioner	B.Shivakumar
22	O.S. 391/2015 (NOTICE) IA/1/2015	<b>14-01-2021</b>	M.V.Chandrashekar guptha <b>Vs</b> Diwakar.W	M.S.Chandrashekar
23	O.S. 845/2015 (NOTICE)	<b>14-01-2021</b>	Govt Employees Consumers Cooperative society Ltd. <b>Vs</b> Shivanna	Satheesh.B.R.
24	O.S. 657/2016 (EVIDENCE) IA/1/2016	<b>14-01-2021</b>	P and P Enterprise <b>Vs</b> The president	B.A. Gururaj
25	O.S. 666/2018 (Objections)	<b>14-01-2021</b>	Narasimha Murthy <b>Vs</b> Muniyappa	Fayaz Ahamed
26	O.S. 137/2019 (Objections) IA/1/2019	<b>14-01-2021</b>	Venkatesh K.R. <b>Vs</b> Thimmaiah K.R.	Nagabhushana M.R.
27	EX 46/2019 (NOTICE)	<b>14-01-2021</b>	K.B. Shivaprakash <b>Vs</b> Rudraiah alias V. Rudraiah	Somashekhara B
28	O.S. 335/2019 (NOTICE) IA/1/2019	<b>14-01-2021</b>	Arelingaiah <b>Vs</b> Hanumantharayappa	Hanumantharayappa

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 09-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 657/2019 (NOTICE) IA/1/2019	<b>14-01-2021</b>	Shettallaiah. H.M <b>Vs</b> Raja	K. Shivananjappa
30	EX 139/2019 (NOTICE)	<b>14-01-2021</b>	Vijaya Bank <b>Vs</b> D.N. Manjunath	Mohammed Afroze Ahamed

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 570/2019 (summons to defendent)		Manjula <b>Vs</b> Shivarajamma	M.S.Harish
2	O.S. 778/2019 (FOR SETTELEMENT)		H.C. Kanthamma <b>Vs</b> Jayamma	G. Sajjad Ahmed
3	O.S. 849/2019 (Written statement and objection) IA/1/2019		T.N. Roopa <b>Vs</b> T.N. Kiran Kumar	R. Nagesh Rao Gaikwad
4	O.S. 135/2020 (Written statement and objection) IA/1/2020		Hanumantharayappa Alias Hanumantharaya <b>Vs</b> The Chief Executive Officer	N A Chakravantly
5	O.S. 322/2020 (Written statement and objection)		R Jayaramu <b>Vs</b> G R Ramahanuamaiah	T H Lokesh
6	FDP 20/2020 (NOTICE)		C R Gangaraju <b>Vs</b> Puttagangamma	G K Ranganatha
7	EX 53/2020 (NOTICE TO RESPONDENT)		A S Gnaneshwara <b>Vs</b> Kamalamma	Muralikrishna
8	O.S. 700/2020 (SUMMONS) IA/1/2020		K Manjunatha <b>Vs</b> Tejavathi	A T Veeranarayan
<b><u>11.00 AM to 02.00PM</u></b>				
9	O.S. 242/2002 (ARGUMENTS)		Rangaswamaiah <b>Vs</b> Guddaiah	B.S.Y. T.R.R.
10	O.S. 657/2003 (ARGUMENTS)		Gavirangaiah <b>Vs</b> Guiddaiah	B.S.Y.
11	O.S. 261/2004 (Objections)		Siddappa <b>Vs</b> Gangamma wo late Chikkanarasaiah	K Borappa
12	O.S. 531/2009 (cross of dw)		Jayamma <b>Vs</b> Dr. Hulinayakar	HSS ROMK
13	O.S. 1071/2009 (cross of pw)		T.R.Siddegowda <b>Vs</b> Chikkanarasaiah	K.H.Hari Kumar
14	O.S. 1127/2009 (EVIDENCE)		Mayanarasamma <b>Vs</b> Gowramma	R.N.R.G. K.S.

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 171/2010 (ORDERS)		Rekha <b>Vs</b> Nagaraju	TSN SR
16	O.S. 495/2010 (cross of dw)		Krishnamurthy @ Mariyappa <b>Vs</b> Venkatesh	RNRG GM
17	O.S. 537/2010 (ARGUMENTS)		Ramaiah <b>Vs</b> M.L. Narasimhamurthy	
18	O.S. 561/2011 (cross of pw) IA/1/2011 IA/2/2011		Girish <b>Vs</b> Gowamma	N.Basavaraj R.Nagesh Rao Gaikwad
19	O.S. 585/2012 (cross of dw)		K.B.Prakash <b>Vs</b> B.N.Huchaiah	E.Hanumantharayappa K.C.Rajanna
20	O.S. 794/2012 (EVIDENCE) IA/1/2012		Smt.Thimmakka WO Shivaramaiah <b>Vs</b> Bhyralingaiah SO late. Chikkakonaiah	R.Nagesh
21	O.S. 1304/2012 (EVIDENCE)		Jayamma <b>Vs</b> Ningamma @ Ningavva	N. Basavaraju
22	O.S. 118/2013 (EVIDENCE) IA/1/2013		Arunkumar <b>Vs</b> Rajamma	R. Premakumar
23	O.S. 54/2014 (EVIDENCE) IA/1/2014		Muddamma <b>Vs</b> N.Kumar	K.N.Harish
24	O.S. 86/2014 (EVIDENCE) IA/1/2014		Lalithamma <b>Vs</b> Jayamma	E.Hanumantharayappa
25	O.S. 856/2014 (Objections) IA/1/2014		Lokesh <b>Vs</b> Nagaraju	B.R.Devaraju
26	O.S. 180/2016 (cross of pw) IA/1/2016		Bhagyamma@sowbhagyamma <b>Vs</b> Panduraju	Vijay.D
27	O.S. 876/2016 (ARGUMENTS)		T.S.Prakash <b>Vs</b> Hutachison Essar South	M.Mallikarjunaiah
28	O.S. 23/2017 (cross of pw) IA/1/2016 IA/2/2016		Rangaswamy <b>Vs</b> Ranganna	Zafrulla Khan



**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 226/2017 (cross of pw) IA/2/2017 IA/3/2017 IA/1/2017		Riyaz Ahamed <b>Vs</b> The Commissioner	M.B.Chethan Kumar
30	O.S. 323/2017 (EVIDENCE) IA/1/2017		T.Govindappa <b>Vs</b> Rajanna alias Panduraja	K.T.Jagannath
31	O.S. 600/2017 (cross of pw) IA/1/2017		Venkatamma <b>Vs</b> Sanjeevamma	D.Rangaswamaiah
32	O.S. 696/2017 (cross of pw) IA/1/2017		Geetha.C. <b>Vs</b> Chandrappa	Sreenivasamurthy.N.H.
33	O.S. 150/2018 (cross of pw) IA/1/2018		Ranganna.K.G. <b>Vs</b> Rangaswamy	G.Sajjad Ahmed
34	O.S. 444/2018 (EVIDENCE) IA/1/2018		Mudlappa alias Mudlaih <b>Vs</b> Lakshamma	Kumaraswamy H C
35	O.S. 564/2018 (EVIDENCE) IA/1/2018		B.T. Kumbaiah <b>Vs</b> B.T. narasimhamurthy	Basavaraju K
36	O.S. 973/2018 (EVIDENCE)		Mohan Kumar <b>Vs</b> Indramma	K.S.Narasimhamurthy
37	O.S. 449/2019 (cross of pw)		Manjula <b>Vs</b> The State of Karnataka	K.S Jagannatha
38	O.S. 506/2020 (ARGUMENTS) IA/1/2020		Gayatri Devi S C <b>Vs</b> N Panchakshrayya	Yedeyurappa
39	O.S. 507/2020 (HEARING) IA/1/2020		Honnasidappa <b>Vs</b> Gowramma	Yedeyurappa
40	O.S. 672/2020 (ORDERS) IA/1/2020 IA/2/2020		Siddaraju <b>Vs</b> S M Venugopal	Giriraju H S
<b>Cases listed below are adjourned due to Covid 19</b>				
41	O.S. 116/2015 (Await Report) IA/1/2015	<b>20-01-2021</b>	K. Hanumanthaiah <b>Vs</b> Sukandamma alias Mangalagowramma	E.Hanumantharayappa
42	O.S. 672/2015 (STEPS) IA/1/2015	<b>20-01-2021</b>	Renukamma <b>Vs</b> Ramalakshamma	Govindaraju.M.

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 09-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	O.S. 150/2019 (STEPS) IA/1/2019 IA/2/2019	<b>20-01-2021</b>	K. Desikumar <b>Vs</b> Ambika	B.S.Yogeesh
44	O.S. 151/2019 (STEPS) IA/1/2019 IA/2/2019	<b>20-01-2021</b>	D. Purushotham <b>Vs</b> Ambika	Yogeesh B S
45	FDP 9/2019 (Objections)	<b>20-01-2021</b>	Kalavathi <b>Vs</b> Anusuya	Shashidhara G
46	EX 44/2020 (NOTICE)	<b>20-01-2021</b>	T S Rajanna <b>Vs</b> Kempahanuamaiah	Ranganathreddy H V

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	C.C. 2538/2016 (warrant to accused)	<b>15-12-2020</b>	Chikkamahimaiah <b>Vs</b> Siddaraju	S.Mukunda
2	C.C. 2539/2016 (APPEARANCE OF PARTY)	<b>15-12-2020</b>	Chikkamahimaiah <b>Vs</b> Siddaraju	S.Mukunda
3	C.C. 2944/2014 (warrant to accused)	<b>05-02-2021</b>	Ms.Shriram Transport Finance company limited <b>Vs</b> Khusthurunnisa	
4	C.C. 3806/2014 (warrant to accused)	<b>05-02-2021</b>	Ms Sriram Transport Finance company limited <b>Vs</b> Girish	
5	C.C. 3807/2014 (warrant to accused)	<b>05-02-2021</b>	Ms Sriram Transport Finance company limited <b>Vs</b> Channyowak	
6	C.C. 3810/2014 (warrant to accused)	<b>05-02-2021</b>	Ms Sriram Transport Finance company limited <b>Vs</b> Mallesh	
7	C.C. 3819/2014 (SUMMONS)	<b>05-02-2021</b>	MS Sree Gowri Ganesha Chitt (p)Ltd <b>Vs</b> Govindaraju	
8	C.C. 3373/2014 (warrant to accused)	<b>05-02-2021</b>	Shriram transporation co LTD <b>Vs</b> shafiulla ahamed	
9	C.C. 4157/2014 (STEPS)	<b>05-02-2021</b>	MS Srirama Transport Finance Co. Ltd. <b>Vs</b> Prakash	
10	C.C. 3394/2014 (warrant to accused)	<b>05-02-2021</b>	Shriram transporation financeco LTD <b>Vs</b> ghousemudeen	
11	C.C. 3398/2014 (STEPS)	<b>05-02-2021</b>	Shriram transporation financeco LTD <b>Vs</b> kantharaju	
12	C.C. 720/2015 (STEPS)	<b>05-02-2021</b>	M.Krishnappa <b>Vs</b> T.D.Dhananjaya	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 3062/2015 (STEPS)	<b>05-02-2021</b>	K. Philip Ajay <b>Vs</b> Swetha	
14	C.C. 2729/2015 (STEPS)	<b>05-02-2021</b>	Hifly Footwears ltd. <b>Vs</b> Ms Sangam Agency	
15	C.C. 2973/2015 (STEPS)	<b>05-02-2021</b>	Nazhat kousar <b>Vs</b> Sardar Pasha	
16	C.C. 3630/2015 (warrant to accused)	<b>05-02-2021</b>	Ms Mahindra and Mahindra Financial Services Ltd., <b>Vs</b> Savitha	
17	C.C. 4477/2015 (STEPS)	<b>05-02-2021</b>	Anil Rao <b>Vs</b> Janardhana Reddy	Bendre kumar.T.
18	C.C. 5475/2015 (warrant to accused)	<b>05-02-2021</b>	Maharaja Chits {R} <b>Vs</b> K.G.Rangaswamaiah	
19	C.C. 5738/2015 (SUMMONS)	<b>05-02-2021</b>	Manjaiah.B.H. <b>Vs</b> Rajendra Rao	
20	C.C. 6493/2015 (warrant to accused)	<b>05-02-2021</b>	Shriram Transport Finance Co, ITD <b>Vs</b> Y.N.Byrayya	
21	C.C. 829/2016 (warrant to accused)	<b>05-02-2021</b>	Siddesh Kumar .B.A <b>Vs</b> D.R. Vasudevamurthy	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 726/1998 (EVIDENCE)		Mahadevamma <b>Vs</b> Shivalingaiah	
2	O.S. 185/2006 (EVIDENCE)		Yashodamma <b>Vs</b> Puttaveeramma	SMS
3	O.S. 297/2009 (HEARING)		Smt. Sujatha <b>Vs</b> Laxmikanthaiah	SVK RH - GKR
4	O.S. 621/2010 (Objections)		Ranjusheri <b>Vs</b> B S Mahesh	RNRG
5	O.S. 32/2012 (HEARING)		P. Mahanthesh <b>Vs</b> Shivamma	SRR BAG
6	O.S. 75/2014 (summons to defendent) IA/1/2014		Sharadamma <b>Vs</b> Manjunath	E.Hanumantharayappa
7	O.S. 126/2016 (EVIDENCE) IA/1/2016		Shankuntala Manikya.S. <b>Vs</b> sumathi sharada	G.H.S.
8	O.S. 606/2016 (STEPS) IA/1/2016		Bhadrakalamma <b>Vs</b> Jayamma	Thimmaiah.M
9	O.S. 274/2020 (HEARING) IA/1/2020 IA/2/2020		Ningappa <b>Vs</b> K Prakash	Ramesh
10	O.S. 758/2020 (FIRST HEARING) IA/1/2020		S H Lakshmaiah <b>Vs</b> RamaKrishnaiah	B K Prabhuswamy
<b>Cases listed below are adjourned due to Covid 19</b>				
11	O.S. 424/2011 (EVIDENCE)	<b>02-03-2021</b>	Jayamma.M.N <b>Vs</b> Huchamma	
12	O.S. 15/2015 (EVIDENCE) IA/1/2015	<b>02-03-2021</b>	Gangalakshamma <b>Vs</b> Ramakrishnaiah	L.Narasimhamurthy
13	O.S. 689/2015 (HEARING) IA/1/2015	<b>02-03-2021</b>	Girisha <b>Vs</b> Appanna Gowda	C.Krishnaiah
14	O.S. 997/2015 (EVIDENCE) IA/1/2015	<b>02-03-2021</b>	Abhishek <b>Vs</b> Hanumantha Raju	Y.Swamy
15	O.S. 42/2016 (FOR PLEA) IA/1/2016	<b>02-03-2021</b>	Ramesh <b>Vs</b> Ganganna alias Gangappa	Obalesh

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	O.S. 410/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/1/2016	<b>02-03-2021</b>	Uttamaiah <b>Vs</b> Lakshmana	V.R. Venkateshappa
17	O.S. 86/2020 (HEARING) IA/1/2020	<b>02-03-2021</b>	Shivamurthy <b>Vs</b> Meena. G	Thimmaiah. M
18	O.S. 102/2020 (SUMMONS) IA/1/2020	<b>02-03-2021</b>	Dasappa <b>Vs</b> Ramachandra	S.Natesha
19	O.S. 308/2020 (HEARING) IA/1/2020 IA/2/2020	<b>02-03-2021</b>	T S Khaleemulla <b>Vs</b> G R S Ravishankar	Ramesh
20	O.S. 508/2020 (summons to defendent)	<b>02-03-2021</b>	Smt Prita Mariam Pappachew chief Manager Canara Bank <b>Vs</b> Nadeem Ahamed	Mohamed Afroze Ahamed
21	O.S. 509/2020 (summons to defendent)	<b>02-03-2021</b>	Smt Prita Mariam Pappachew Chief Manager Canara Bank <b>Vs</b> Rizwan Pasha T N	Mohamed Afroze Ahamed
22	O.S. 510/2020 (summons to defendent)	<b>02-03-2021</b>	Smt Prita Mariam Pappachew Chief Manager Canara Bank <b>Vs</b> Jayashilan	Mohamed Afroze Ahamed
23	O.S. 511/2020 (summons to defendent)	<b>02-03-2021</b>	Smt Prita Mariam Pappachew Chief Manager Canara Bank <b>Vs</b> Shamimunnisa	Mohamed Afroze Ahamed
24	O.S. 607/2020 (SUMMONS) IA/1/2020	<b>02-03-2021</b>	Siddamma <b>Vs</b> Venkatalakshamma	Raghavendra R